

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**CAUSE LIST****Central Zonal Bench****SuchnaBhawan,IIIrdFloor, Arera Hills****Date:19th July, 2016****TIME:10.30 hrs. to 13.15 hrs.****14.00 hrs. to 16.00 hrs.****HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER****HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Appeal No. 12/2016(CZ)	Digiana Industries Vs. MP SEIAA	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 60/2016(CZ) (M.A.No.354/16)	Rajesh Kumar Tripathi Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv.	
FOR HEARING				
3.	Original Application No. 30/2015(CZ) (M.A. No.470/15) (M.A. No.471/15) (M.A. No.588/15) (M.A. No.741/15) (M.A. No.35/16) (M.A. No.556/16)	P.C.Sharma Vs. M/S Proctor and Gamble Home Product Ltd. & 8 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ajay Gupta Adv. Mr. Ravikant Patidar, Adv. Mr. Sachin K. Verma, Adv.	
4.	Appeal No. 52/2015(CZ)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 05/2016(CZ) (M.A.No.392/16) (M.A. No.599/16)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv.	
6.	Appeal No. 07/2016(CZ) (M.A.No.357/16) (M.A.No.358/16)	Laxmi Chouhan Vs. Union of India & 2 Ors.	Mr. Saurabh Sharma, Adv. Mr. Ritwick Dutta, Adv.	
7.	Original Application No. 61/2016(CZ) (M.A.No.355/16)	Bhupendra Singh Vs. C.E.C.B. & Ors.	Mr. Saurabh Sharma, Adv.	
8.	Original Application No. 16/2015(CZ) (M.A.No.295/15) (M.A.No.475/15)	Prem Dhingra Vs. M/s advance medical Science & Ed. Society & Ors.	Mr. Om S. Shrivastav, Adv. Mr. Shantanoo Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
FOR COMPLIANCE				
9.	Original Application No. 311/2014(THC)	Girija Singh Vs. State of M.P.& 3 Ors.	Mr. Pratap Narayan Mishra Adv. Mr. Ajay Gupta Adv. For R-4 Ms. Parul Bhadoria Adv. Mr. Sachin K Verma, Adv.	

10.	Original Application No. 57/2013 (CZ) (M.A.No.706/15) (M.A.No.71/16) (M.A.No.72/16) (M.A.No.92/16) (M.A.No.389/16)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. R-1 Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. R-2 Mr. Shivendu Joshi, Adv. R-3 Mr. Sandeep Singh, Adv. R-4	
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